

F.No. 01(03)/Roster/CESTAT/2021  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 30.11.2021

**ORDER NO. 161 of 2021**

Hon'ble President may be pleased to partially modify the roster order no. 128 of 2021 for **CESTAT, Hyderabad** from **13.12.2021** to **16.12.2021** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 13.12.2021 to 15.12.2021 Afternoon	Hon'ble Mr. Justice Dilip Gupta, President and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Division Bench Matters
On 16.12.2021 Afternoon	Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Single Member matters

Note:

1 In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders"/"court proceedings".

By Order



(Bineesh Kumar K. S.)  
Registrar

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Deputy Registrar